

FORM G
INVITATION FOR EXPRESSION OF INTEREST
(EXTENSION OF DATE FOR GOVERNMENT ORGANIZATIONS)

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	JABALPUR MSW PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23/01/2013
3.	Authority under which corporate debtor is incorporated / registered	ROC – DELHI
4.	Corporate identity number / limited liability identification number of	U90001DL2013PTC247509
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd Office: Essel House, B-10 Lawrence Road, Industrial Area New Delhi, New Delhi 110035 IN Principal Office: 6 th Floor, Plot No.19 & 20, Film City, Sector 16A, Gautam Buddha Nagar, Noida 201301 UP Factory: Vill.: Kathonda, Patwari halka no.23, R.I. Circle: Maharajpur, Tehsil & District: Jabalpur, MP 482002
6.	Insolvency commencement date of the corporate debtor	15/09/2023 (Order dated 14.09.2023, uploaded on 15.09.2023)
7.	Date of invitation of expression of interest	22/11/2023
8.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Refer the detailed invitation of interest to be provided on request at Email- msw.cirp@hotmail.com
9.	Norms of ineligibility applicable under section 29A are available at:	Refer the detailed invitation of interest to be provided on request at Email- msw.cirp@hotmail.com
10.	Last date for receipt of expression of interest	22/12/2023 (Extended from 07/12/2023)
11.	Date of issue of provisional list of prospective resolution applicants	23/12/2023 (Extended from 13/12/2023)
12.	Last date for submission of objections to provisional list	26/12/2023 (Extended from 18/12/2023)
13.	Date of issue of final list of prospective resolution applicants	27/12/2023 (Extended from 23/12/2023)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26/12/2023 (Extended from 18/12/2023)
15.	Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information	Eligible Resolution Applicant may submit the request to RP by sending an email at- msw.cirp@hotmail.com
16.	Last date for submission of resolution plans	25/01/2024 (Extended from 17.01.2024)
17.	Manner of submitting resolution plans to resolution professional	By sending an email at- msw.cirp@hotmail.com and speed post at address- 25, Globus Fab City, Near Suyash Hospital, Chuna Bhatti, Kolar Road, Bhopal- 462016
18.	Estimated date for submission of resolution plan to the Adjudicating Authority for approval	16/02/2024
19.	Name and registration number of the resolution professional	Mr. Sajjan Kumar Dokania Reg. No. IBBI/IPA-003/IP-N000150/2017-2018/11729
20.	Name, Address and e-mail of the resolution professional, as registered with the Board	Name- Sajjan Kumar Dokania Address- 25, Globus Fab City, Near Suyash Hospital, Chuna Bhatti, Kolar Road, Bhopal- 462016 Email id- sajjan_suman@hotmail.com
21.	Address and email to be used for correspondence with the resolution professional	Address- 25, Globus Fab City, Near Suyash Hospital, Chuna Bhatti, Kolar Road, Bhopal- 462016 Email id- sajjan_suman@hotmail.com
22.	Further Details are available at or with	As mentioned in Serial No. 21 above
23.	Date of publication of Form G	22/11/2023

NOTE: Due to State Elections in Madhya Pradesh, Code of Conduct was applicable in the state, as such, Government Organizations couldn't participate in the EOI dated 22.11.2023 till the last date for submission of EOI. Hence, Committee of Creditors (COC) has resolved that last date for submission of EOI for government organizations is extended up to 22/12/2023. This is to clarify that Government Organizations include all Central and State Government entities i.e., public sector undertakings, Corporations, government companies, subsidiary of government companies, trusts, board and all government local bodies and authorities.

Dated: 08/12/2023
Place : Bhopal



Sajjan Kumar Dokania
Reg.No. IBBI/IPA-003/IP- N000150/2017-2018/11729
For Jabalpur MSW Private Limited